

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

NOTIFICATION

No: 722 Dated: 17/09/2018

It is hereby notified for information of all concerned that the High Court of Jammu and Kashmir and the Courts Subordinate to it, shall function for the Winter Session-2018-2019, with effect from the dates and as per the time schedule given hereunder: -

Office Hours: -

1. High Court wing Jammu 10:00 A.M. to 05:00 P.M.
From 1st October, 2018 to 30th April, 2019
2. High Court wing Srinagar 10:30 A.M. to 04:00 P.M.
From 1st November, 2018 to 30th April, 2019

Court Hours: -

1. High Court wing Jammu 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:30 P.M.
2. High Court wing Srinagar 10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:00 P.M.

Office timing for Subordinate Courts at Jammu/Srinagar

Jammu Province:

From 1st October, 2018 to 30th April, 2019 10:00 A.M. to 04:30 P.M.
(with lunch break from 01:00 P.M to 01:30 P.M)

(Except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhandarwah)

Kashmir Province:

From 1st November, 2018 to 30th April, 2019 10:30 A.M. to 04:30 P.M.
(with lunch break from 01:00 P.M to 01:30 P.M)

(Including Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhandarwah)

By Order;


(Sanjay Dhar)
Registrar General

No: 37288-402 /NG Dated: 17/09/2018

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to Government, LJ&PA, Civil Secretariat, Srinagar
- 3-23 Registrar, High Court _____
25. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.

26. Advocate General, J&K, Srinagar
27. Registrar Vigilance, High Court of J&K, Srinagar
28-29. Registrar Judicial, High Court Wing, Srinagar/Jammu.
30-51. Principal District & Sessions Judge, Jammu/Udhampur/Kathua/Rajouri/Poonch/
Bhaderwah/Samba/ Reasi/Kishtwar/Ramban/Srinagar/Budgam/Anantnag/Baramulla/
Kupwara/Pulwama/Leh/Kargil/Kulgam/Anantnag/Shopian/Bandipora.
52-53. President, Bar Association, High Court, Jammu/Srinagar.
54-54. Addl. Advocate General, J&K Srinagar/Jammu.
55-63. Secretary to Hon'ble Mr. Justice
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64. Bench Secretary to His Lordship Hon'ble the Chief Justice
65. Accountant General, J&K, Srinagar.
66. Dy. Accountant General, J&K, Srinagar.
67-68. Director Information, Srinagar/Jammu.
69. Central Project Coordinatoer, e-Courts, High Court of J&K, Srinagar, for uploading the same in
the High Court Website.
70-91. Secretary Bar Association, Jammu / Udhampur / Kathua / Rajouri / Poonch / Bhaderwah / Samba /
Reasi / Kishtwar / Ramban / Srinagar / Budgam / Anantnag / Baramulla / Kupwara / Pulwama / Leh /
Kargil / Kulgam / Anantnag / Shopian / Bandipora.
92-93. Station Director, Radio, Doordarshan Kendar, Jammu/Srinagar
94-95. Station Director, Radio Kashmir, Jammu/ Srinagar, for announcement.
96-97. Sr. News Editor, Doordarshan Kendra, Srinagar/Jammu, for announcement.
98-99. Post Master General, Srinagar/Jammu
100. Treasury Officer, Civil Secretariat, Srinagar
101-102. Protocol Officer, High Court, Jammu/Srinagar
103-104. Manager, Government Press, Jammu/Srinagar, for Publication in the next issue of Government
Gazette.
105. Chief Accounts Officer, High Court of J&K, for information and necessary action


Registrar General